

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1361
ANSWERED ON:13.08.2013
GRAMEEN BHANDARAN YOJANA
Ganpatrao Shri Jadhav Prataprao;Sinh Dr. Sanjay

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether construction of rural godowns under the Central Sector Scheme of Grameen Bhandaran Yojana is financed by NABARD/National Cooperative Development Corporation (NCDC);
- (b) if so, the details thereof;
- (c) the amount of loan provided by the said agencies during the last three years and the current year, State-wise;
- (d) the number of cases at present where godowns have been constructed but subsidy for the same has not been approved by the said agencies; and
- (e) the time by which the subsidy is likely to be provided by these agencies?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (d): Gramin Bhandaran Yojana (GBY) is being implemented by Department of Agriculture and Cooperation (DAC) w.e.f. from April, 2001 through National Bank for Agriculture and Rural Development (NABARD) and National Cooperative Development Corporation (NCDC) in the Country. Scheme is credit linked and under the scheme, NABARD does not act as a general financing institution but acts as the subsidy channelizing agency to the projects which have loan sanctioned by banks and other institutions eligible for refinance from the NABARD. State-wise subsidy disbursed by NABARD under the scheme during 2010-11, 2011-12, 2012-13 and 2013-14 (upto June, 2013) is at Annexure-I. NCDC and Cooperative Banks recognized by NCDC are eligible for financing. NCDC provides term loan for construction of rural godowns dovetailed with subsidy available under GBY from Government of India. State-wise details of loan provided by NCDC during the last three years and the current year upto 6.8.2013 is enclosed at Annexure-II.

In case of NCDC, there is no godown under the scheme which has been constructed but subsidy for same has not yet been approved. In case of NABARD, there are 529 cases as on 31 July, 2013 where godowns have been constructed & subsidy claims are pending. These 529 projects also include godowns in respect of which a part of the eligible subsidy has already been released.

(e): As per procedure, advance subsidy i.e. 50% of the eligible subsidy is released by channelizing agency as soon as advance subsidy claim form along with the project profile from financing bank is received. Final installment of subsidy i.e. remaining 50% is released after joint inspection is conducted and final claim form along with other requisite document is submitted by the bank to the fund channelizing agency. As such, release of subsidy is subject to completion of all formalities.